

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P. No.(IB)2486 (MB)/2017

CORAM:

SHRI B. S. V. PRAKASH KUMAR
MEMBER (J)
SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 12.09.2018

NAME OF THE PARTIES: Aniket IT Services Pvt Ltd

Vs

Living Entertainment Enterprises Pvt Ltd.

Section 9 of the Insolvency and Bankruptcy Code, 2016.

ORDER

2. **C.P. (IB) 2486(MB)/2017**

At request of the parties, list this matter on 1.11.2018.

Sd/-
RAVIKUMAR DURAISAMY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)